

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

\*\*\*\*\*

**Subject: Nomination for one day Refresher Course on Power and Duties of Drawing and Disbursing Officer including Gem Training.**

## ORDER

No: 994 of 2026/RG/G.S Dated: 16-2-2026

The Judicial Officers, as per Annexure "A" to this order are hereby nominated for participating in the subject programme, which is scheduled to be held on 21<sup>st</sup> of Feb, 2026 at J&K Judicial Academy, Janipur, Jammu.

The nominated Judicial officers shall report at the Academy, at 09:45 AM sharp on the scheduled date.

**By Order.**



**(M.K. Sharma)  
Registrar General**

No: 6599-602/RG/G.S

Dated: 16-02-2026

### **Copy of the above forwarded to the:-**

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.  
..... for information.
4. Director, J&K Judicial Academy, Jammu, for information and with the request to inform all the nominated Judicial Officers, accordingly.  
..... for information and necessary action.
5. Pr. District and Sessions Judges of Jammu Province, for information and with the request to nominate 01 Nazir/Buyers dealing with GeM from your respective district for participating in the aforesaid programme scheduled to be held on the said date. You are also request to forward the name and the contact details of the nominated officials to the J&K Judicial Academy, Jammu.
6. Chief Account Officer, High Court of J&K and Ladakh, for information and with the request to nominate 05 Nazir/Buyers dealing with GeM from High Court Main Wing, Jammu, for participating in the aforesaid programme scheduled to be held on the said date
7. Concerned Judicial Officers.
8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Chief Librarian, High Court of J&K, and Ladakh, Jammu/Srinagar.  
..... for information and maintaining the record of the same.
9. Order File.



**Registrar General**

# Annexure-A

Refreshers Course on: Power and Duties of Drawing and Disbursing Officer  
including Gem Training

At

J&K Judicial Academy, Janipur, Jammu

On

21.02.2026

Judicial Officers of Jammu Province

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Sandeep Gandotra	District Judge, LRP
2.	Arvind Sharma	Addl. District & Sessions Judge, Samba
3.	Prem Sagar	Presiding Officer, NIA Court, Jammu
4.	Rajni Sharma	Additional District & Sessions Judge, Anti-Corruption, Jammu
5.	Ahsan-ullah Parvaiz Malik	PDJ, Poonch
6.	Geeta Kumari	CJM, Reasi
7.	Javed Rana	CJM, Rajouri
8.	Anjana Rajput	CJM, Ramban
9.	Munish Kumar Manhas	CJM, Jammu
10.	Wajahat Hussain	CJM, Doda
11.	Surinder Kumar Thapa	Sub-Judge, Surankote
12.	Raj Kumar	Special Mobile Magistrate(T), Jammu
13.	Sarfaraz Nawaz	CJM, Poonch
14.	Rekha Kapoor	CJM, Udhampur
15.	Deputy Kumar	CJM, Kishtwar
16.	Ajay Kumar	CJM, Kathua
17.	Brij Raj Singh	Excise Magistrate, Jammu
18.	Ananta Raina	Special Mobile Magistrate, Rajouri
19.	Shilpa Dogra	Principal Magistrate, Juvenile Justice Board, Doda
20.	Saloni Anand	Principal Magistrate, JJB, Poonch
21.	Cheena Sumbria	Principal Magistrate, JJB Samba with Additional charge of JJB, Kathua
22.	Lakshay Badyal	Munsiff, Hiranagar

23.	Mahjabeen Akhter	Principal Magistrate, JJB, Reasi
24.	Mahavir Singh	Munsiff Thathri, Doda/Munsiff, Gandoh Bhalessa
25.	Man Mohan Kumar	Principal Magistrate, JJB, Udhampur with additional charge of JJB, Ramban